

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4139
ANSWERED ON:21.03.2013
UTILISATION OF FLY ASH
Natarajan Shri P.R.

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has undertaken any analysis on the Fly Ash Utilization as on date;
- (b) if so, the details of the segments in which these Fly Ash and Bottom Ash are being utilized; and
- (c) the details of the initiatives taken/proposed to be taken to utilize, the Ash in various segments?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) Yes, Madam. Central Electricity Authority (CEA) is monitoring the generation and utilization of fly ash at Coal/Lignite based thermal power stations since 1996-97.
- (b) The fly ash is being used in manufacturing of cement, construction of highways, roads and flyovers, bricks, tiles, blocks etc., in reclamation of low lying area, in mine filling, raising of ash dykes and agriculture.
- (c) Ministry of Environment and Forests (MoEF) has issued notifications prescribing targets for utilization of fly ash by all coal/lignite based thermal power stations to achieve 100% utilization in a phased manner. Some of the initiatives as prescribed by Government of India are as under:
 - (i) To make dry fly ash available to cement and other user industries by all thermal power stations.
 - (ii) At least 20% of dry fly ash is required to be made available by all thermal power stations, free of charge, to the units manufacturing fly ash or clay-fly ash bricks, blocks and tiles.
 - (iii) Pond ash is required to be made available by all thermal power stations, free of any charge, on `as is where basis` to manufacturers of bricks, blocks or tiles including clay- fly ash products manufacturing units, farmers and the State road construction agencies, Public Works Department, and to the agencies engaged in back filling or stowing of mines.